

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/12(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>V K M INFRASTRUCTURE PRIVATE LIMITED VS CORROGANON INDIA PVT LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

Mr. Prantik Gorai, Adv. ] For the V K M Infrastructure Pvt. Ltd.  
Mr. Subhojit Roy, Adv. ]  
Ms. Swastika Sengupta, Adv. ]  
  
Mr. Jishnu Chowdhury, Adv. ] For the Corporate Debtor  
Ms. Ujjaini Chatterjee, Adv. ]  
Ms. Pratiti Das, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.
2. At joint request, the matter stands adjourned to **14.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*